

able to attract private capital to the extent that we should.

In this connection I may say that sometimes I find there is a sort of resentment against foreign private capital coming to India. To my mind this is a sort of hangover of the colonial rule, a sort of inferiority complex. Why should we feel shy of attracting foreign investment to this country? After all, we are a sovereign nation, we have got all the powers, and it will be on our own terms and conditions. There is no reason why we should fight shy of attracting foreign capital to the extent we can.

Within the short time at my disposal, I only want to congratulate the Ministry for a very good innovation that it has made. I am afraid the attention of Members has not been drawn to it till now. On page 18 of the Report we find that the Ministry has given powers to the various administrative Ministries to spend to the tune of Rs 50 lakhs without taking any sanction from the Finance Ministry. I think this is the time when we want to get things going. After all, as I said on another occasion, in a fast developing economy, sins of omission should be considered more grave than sins of commission. If we sit with folded hands, I am sure we will not commit any errors, but that is not the way to look at things. If we want to develop the country, we have to grapple with problems. There is a lot of impatience about the removal of poverty and squalor, and we have got to go ahead as rapidly as possible. Does not matter if we commit an error here or there. Therefore, this relaxation of the Finance Ministry's grip over the other Ministries is very welcome. Let us hope the Ministries will use it properly, so that the Finance Ministry will be tempted to go a step forward and see that more and more powers are delegated.

I wanted to speak on the Third Plan also, because I am going away on Monday and it will not be possible for me to speak again.

Mr. Deputy-Speaker: At 3.30 we have to take up non-official business.

Shri Oza: With these words I conclude since Private Members' Business has to be taken up.

जी चाँडक (सिद्धगढा) : उपाध्यक्ष महोदय, अभी सदन के सामने फाइनेंस मिनिस्ट्री की डिमांड्स पर चर्चा हो रही है और उसके साथ ही साथ योजना पर भी चर्चा हो रही है। इस सिलसिले में आपने मुझे जो बड़ा समय दिया उसके लिए सबसे पहले आपको बन्धवाद ही चाँक साथ ही साथ मैं फाइनेंस मिनिस्टर साहब को भी धनकों बन्धवाद देता हूँ।

उपाध्यक्ष महोदय : बाकी माननीय सदस्य परसों कहें।

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-SECOND REPORT

Sardar A. S. Saigal (Janjgir). I beg to move.

"That this House agrees with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th April 1959"

Mr. Deputy-Speaker: The question is.

"That this House agrees with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th April 1959"

The motion was adopted